

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 943 of 2015
With
Cr. Appeal (SJ) No. 941 of 2015
With
Cr. Appeal (SJ) No. 957 of 2015

Gopal Prasad Sinha ... Appellants
Versus
The State of Jharkhand through C.B.I. ... Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. S.P. Sinha, Advocate
: Mr. Anurag Kashyap, Advocate
: Mr. A.K. Ganjhu, Advocate
For the C.B.I. : Mrs. Nitu Sinha, Advocate

Order No.15 Dated- 08.07.2020

Heard the parties through video conferencing.

The learned counsel for the respondent-C.B.I. prays for time.

Prayer for time is allowed as the last chance.

List this appeal after two weeks.

(Anil Kumar Choudhary, J.)